

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/588/(IB)/2017  
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA  
NAME OF THE RESPONDENT(S) : SUMMER INDIA WEAVING & PROCESSING MILLS  
PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. OMPRAKASH  
E/B Senior counsel  
R. IMAYANARMBAN  
N. RAMADASS

STATE BANK OF INDIA  
Financial creditor

R. Iyer

Chief Manager  
State Bank of India  
SMB - Coimbatore

C. Ram

**ORDER**

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to send a private notice to the respondent for their appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. He is also directed to furnish copy of the petition and other documents relied upon. Time extended at request. Put up on 09.10.2017 at 10.30 A.M.

—sd—  
K Anantha Padmanabha Swamy  
Member (Judicial)